

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5513/2020

RAMESH CHAND

Petitioner(s)

VERSUS

SANT RAM & ANR.

Respondent(s)

(I.A. No. 24309/2023 to be listed.

IA No. 24309/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 17-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBER]

For Petitioner(s)

Mr. K.K.L.Gautam, Adv.
Mrs. Saroj Bala, Adv.
Ms. Vaishali Nariyala, Adv.
Mr. Kaushal Jeet Kait, Adv.
Mr. Kritagya Kumar Kait, Adv.
Mr. Manoj Sharma, Adv.
Mr. Madan Lal Sagar, Adv.
Mr. Abhishek Gurawa, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Mr. S.N.Tripathi, Adv.
Ms. Puja Dwivedi, Adv.
Mr. S. R. Setia, AORUPON hearing the counsel the Court made the following
O R D E RIA No.24309/2023

By this application prayer to delete the name of proforma respondent No.2 has been made. The application is allowed. The name of proforma respondent No.2 is deleted from the array of parties.

Cause title be amended accordingly.

(ANITA MALHOTRA)
AR-CUM-PS(MALEKAR NAGARAJ)
COURT MASTER